

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1014
ANSWERED ON:28.07.2000
INLAND DEPOTS OF FCI
NARESH KUMAR PUGLIA

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of inland depots with the Food Corporation of India;
- (b) the storage capacity of these depots;
- (c) whether the Government are considering a proposal to privatise a large number of these depots;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether there is a proposal to restructure the Food Corporation of India; and
- (f) if so, the salient features thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHANDRASEKHAR)

- (a) At present the total number of depots with the Food Corporation of India (including owned/hired/covered/Covered Area Plinth(CAP)) are 1746.
- (b) The total storage capacity of these depots is 273.18 lakh MTs.
- (c) No, Sir.
- (d) Does not arise.
- (e) Yes, Sir.
- (f) The information is given in the Annexure attached.

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF UNSTARRED QUESTION NO. 1014 FOR ANSWER IN LOK SABHA ON 28-07-2000.

INLAND DEPOTS OF FCI

The Government of India has issued guidelines to the Food Corporation of India (FCI) for the scheme of organizational Restructuring FCI with reference to manpower requirement, career management and career progression. The scheme has the following salient features :-

- (i) It is proposed to rationalise the management of depots by officers of the rank of Assistant Managers and above. This would also entail streamlining of personnel among the various depots.
- (ii) Fresh norms on depot operations are to be formulated by an independent group comprising of officers who have had exposure of various operations of the Corporation.
- (iii) A scheme is to be formulated by the FCI for creating an Industrial Relations Machinery right from the depot level and above and for induction of suitable personnel for the same as well as the Computer Cell.
- (iv) It is also proposed to revamp the quality control machinery with a view to ensure certification of the quality of foodgrains by an independent machinery having a different line of control.
- (v) The problem of re-adjustment of the personnel at the micro level would be tackled by offering an attractive transfer package.
- (vi) To meet the staff requirements as per the present line of organisation and to overcome the problem of stagnation, it is proposed to

upgrade the existing posts subject to condition that a clear understanding is reached with the unions as regards the revised job description applicable to the employees.

(vii) To strengthen the management base it is proposed to recruit 100 Management Trainees every year.

(viii) The FCI is to maintain reduced sanctioned strength till revised norms are approved and fresh manpower requirement are worked.

(ix) The port operations are to be wound up by the FCI. The godowns at Chennai, Vizag, Kandla, Calcutta and Mumbai are to be handed over to the Port Trust of mutually agreed terms and conditions. The staff will either be deployed, surrendered or offered Voluntary Retirement Scheme.

(x) All labour issues would be tackled in a manner consistent with the existing labour laws.

Case to case approval of the Competent Authority will be required.